

annas, may I know whether it has occurred to the Minister that the majority of the Third Class passengers are not in a position to afford Rs. 6 when they travel from Calcutta to Delhi as additional fare for these sleeping cars?

SHRI O. V. ALAGESAN: I do not think it can be fixed lower; if at all it has to be raised.

SHRI BASAPPA SHETTY: May I know, Sir, if sleeping cars are provided on trains between Poona and Bangalore?

SHRI O. V. ALAGESAN: We do not have sleeping cars there.

SHRI BASAPPA SHETTY: Is it under the consideration of the Government, at least to provide in the future?

SHRI O. V. ALAGESAN: The various Railway Administrations have sent up their proposals for providing this facility on various sections and trains and they are under our consideration.

PROF. G. RANGA: Is it provided on the Grand Trunk Express and also from Madras to Calcutta on the Janata Express?

SHRI O. V. ALAGESAN: Yes, it is provided on Janata Express.

PROF. G. RANGA: On the Grand Trunk Express and also on the train from Madras to Calcutta?

SHRI O. V. ALAGESAN: There is between Delhi and Madras; not between Calcutta and Madras.

PROF. G. RANGA: When will that be provided?

SHRI O. V. ALAGESAN: As I said, all these additional proposals are under consideration.

PANDIT S. S. N. TANKHA: Has the attention of the hon. Minister been drawn to the fact that the additional charge for sleeping accommodation when added to the ordinary Third

Class railway fare, comes to almost the Second Class fare?

SHRI O. V. ALAGESAN: There is something wrong with his arithmetic.

SHRI BHUPESH GUPTA: May I ask the hon. Minister for Railways whether he thinks that by increasing the fares of the sleeping cars, these facilities could be made available to Third Class passengers whom we are supposed to serve?

SHRI LAL BAHADUR: These sleeping cars are being used.

\*381 and \*382. [The questioner (Shri N. C. Sekhar) was absent. For answer, vide cols. 2401-2402 infra.]

#### COMPENSATORY (CITY) ALLOWANCE FOR RAILWAY EMPLOYEES IN CUTTACK

\*383. SHRI S. MAHANTY: Will the Minister for RAILWAYS be pleased to state whether the Railway employees stationed at Cuttack are paid the Compensatory (City) Allowance; and if not, why not?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): No. A Compensatory (City) Allowance is granted only at stations with a population of 5 lakhs and over.

SHRI S. MAHANTY: Is it according to the definition of the Railway that a city with only a population of five lakhs will be considered as such?

SHRI O. V. ALAGESAN: That was the decision taken. It pertains not only to the Railways, but to the other Central Government employees as well.

#### SUSPENSION OF WATER SUPPLY IN DELHI

\*384. SHRI BHUPESH GUPTA: Will the Minister for HEALTH be pleased to state:

(a) whether it is a fact that water supply in Delhi was suspended during